

[Print](#)**Defective Case Register from 2025-09-17 to 2025-09-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLA/26543/2025	DEBASNAN DAS	2025-09-17	Period of Delay 52 days (I.A. for condonation of delay not filed) 2. FPA-PMLA.No. wrongly furnished in synopsis and entire appeal memo
2	D-CONTC/36185/2025	SANDHYARANI PANI	2025-09-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
3	D-CRLMC/28663/2025	SAPAN KUMAR LENKA	2025-09-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Date of impugned order dated 11.07 2025 under Annexure-1 and dated 11.07.2023 under Annexure-2 does not tally with Index and para-3 of the petition. 2. Name of the deponent on affidavit does not tally with Solemnly affirmation para.
4	D-CRLMA/27946/2025	SUDIPTO PANDA (CENTRAL GOVT. COUNSEL)	2025-09-17	Provision of Law Not correct.
5	D-CRLMA/27918/2025	ADV.	2025-09-17	Court Fee Rs.6/- not paid
6	D-BLAPL/28429/2025	AMITAV TRIPATHY	2025-09-17	1. Page no -8,9 not legible.
7	D-ABLAPL/28531/2025	SARADA PRASAD DASH	2025-09-17	14-NOT PROPERLY INDEXED.
8	D-BLAPL/28297/2025	SK. ZAFARULLA	2025-09-17	Wrongly mentioned Annexure-3 instead of Annexure-2 in petition and index.
9	D-WP(C)/37069/2025	ITISHREE TRIPATHY	2025-09-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.Date of order dated 25.03.2025 and 03.04.2024 under Annexures-1 and 2 respectively does not tally with para-4 and 7 of the petition.
10	D-ABLAPL/28501/2025	ACHYUTANANDA PATTANAIK	2025-09-17	1, In declaration under affidavit, no. of paragraph wrongly furnished.
11	D-CRLMC/28112/2025	KABIRAJ PRADHAN	2025-09-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	D-ABLAPL/28527/2025	SARADA PRASAD DASH	2025-09-17	Paragraphs mentioned incorrectly in the petition and declaration of the affidavit.
13	D-WP(C)/36680/2025	ACHYUTANANDA PATTANAIK	2025-09-17	Annexure-2 wrongly mentioned in prayer.

14	D-WP(C)/37059/2025	SRIMAN ARPIT MOHANTY	2025-09-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-ABLAPL/28475/2025	SIBARANJAN POLAI	2025-09-17	1. Page no 8 and 9 not legible.
16	D-RVWPET/36894/2025	ADV.	2025-09-17	C.copy of impugned order not filed 2. Being aggrieved and good ground certificate not furnished.
17	D-CMP/36629/2025	SWAYAMJIT ROUT	2025-09-17	.Certified Copy Of appellate Court Order Not Filed
18	D-CONTC/36139/2025	UMESH CHANDRA MOHANTY	2025-09-17	Provision of Law Not correct.
19	D-MATA/37926/2025	SUDHEER KUMAR SAHOO	2025-09-17	Period of Delay 37 days
20	D-ABLAPL/28462/2025	UMA CHARAN MISHRA	2025-09-17	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Paragraphs mentioned incorrectly in petition and declaration of the affidavit.
21	D-WP(C)/36979/2025	DIPTI RANJAN MOHAPATRA	2025-09-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Page marking not correctly mentioned.
22	D-WP(C)/38340/2025	SUBHADUTTA ROURAY	2025-09-17	Name of petitioner no. 3 not tally with Vnama.
23	D-BLAPL/28608/2025	LAXMIDHAR DASH	2025-09-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
24	D-WP(C)/37029/2025	PRAMOD KUMAR ROUT	2025-09-17	30-OTHER DEFECT (IF ANY)  As per annex.1 , state not made a party.
25	D-BLAPL/28488/2025	SUDHANSU SEKHAR DASH	2025-09-17	1. page marking not done correctly.After page 10,there is page 12 marked.After page 29 there is one page left blank not marked.
26	D-CRLMC/28362/2025	RABI NARAYAN PANDA	2025-09-17	30-OTHER DEFECT (IF ANY)  1.Neat and legible copy of page nos. 15 to 17 to be filed.
27	D-CRLMP/28336/2025	ARIJEET MISHRA	2025-09-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  PAGE NOS.9 TO 13 NOT LEGIBLE
28	D-CRLMC/28237/2025	GYANA RANJAN DHAL	2025-09-17	Nomenclature not furnished in V.nama.
29	D-CRLMC/28273/2025	ADYASIDHI MISHRA	2025-09-17	1. As per record, Annexure-1 not properly page marked in Index. 2.Annexure-1 and page not marked.
30	D-BLAPL/28480/2025	JYOTIRMAYA SAHOO	2025-09-17	1. H.C B.A M.W S Rs 50/- to be paid in V.nama
31	D-ABLAPL/28634/2025	SURYAKANTA DWIBEDI	2025-09-17	Annexure 1 page 11 not legible.
32	D-BLAPL/28069/2025	AMULYA RATNA PANDA	2025-09-17	1 Tumudibandh P.S. may be mentioned in P.S. case No. in Cause Title and petition

33	D-ABLAPL/28431/2025	SATYA NARAYAN MISHRA 4	2025-09-17	1. Page No.13 is not legible properly.
34	D-WP(C)/37070/2025	ITISHREE TRIPATHY	2025-09-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
35	D-BLAPL/28628/2025	JUGALA KISHORE PANDA	2025-09-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit
36	D-CONTC/37444/2025	ADV.	2025-09-17	1.Put for SR after filing of copy of order dated 08.07.2025 passed in CRP no. 25 of 2025.
37	D-WP(C)/37299/2025	RAMA CHANDRA JENA	2025-09-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner no.2 not correct in affidavit. and IA affidavit.
38	D-CRLA/27949/2025	BIJAYA KUMAR RAGADA	2025-09-17	1. Page nos. 12 and 13 not neat. 2.Representation through guardian in address not tally with the cause title. 3. Name of court in prayer not tally with rej. order.
39	D-ABLAPL/28542/2025	HARI KRUSHNA PANIGRAHI	2025-09-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) prayer and sl.no.4 of affidavit not proper
40	D-ABLAPL/28532/2025	ASHWARIYA DASH	2025-09-17	Occupation of the deponent not mentioned in declaration of the affidavit.
41	D-ABLAPL/29058/2025	JAYANTA KUMAR MAJHI	2025-09-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there afte
42	D-WP(C)/38408/2025	LAXMIKANTA MOHANTY	2025-09-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
43	D-CMP/36550/2025	DWARIKA PRASAD MOHANTY	2025-09-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. The discrepancy in the name of Petitioner-2 as per Vakalat. be reconciled.
44	D-WP(C)/37018/2025	UMESH KUMAR LENKA	2025-09-17	30-OTHER DEFECT (IF ANY) SL. NOS. OF PARAGRAPHS NOT CORRECT.
45	D-WP(C)/36247/2025	RAMDAS ACHARY	2025-09-17	.Subject Code Not Furnished .
46	D-WP(C)/36987/2025	IN PERSON	2025-09-17	Name of OPP parties not correctly mentioned.
47	D-CRLREV/28171/2025	SOUMYAJYOTI BISWAL	2025-09-17	1. Being aggrieved not mentioned. 2 . Good ground certificate not furnished.

48	D-BLAPL/28084/2025	BAIJAYANTI MOHANTY	2025-09-17	1.The name of the P.S. mentioned at Para 3 of the petition appears to be not correct. 2.The name of the P.S. and age of the petitioner mentioned in cause Title do not tally with that of in V. Nama
49	D-BLAPL/28312/2025	PRASANTA KUMAR ROUSTRAY	2025-09-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the victim mentioned in para-2 should be deleted. 2.Wrongly mentioned husbands name instead of fathers name of deponent in para-2 of the affidavit
50	D-BLAPL/28370/2025	SAMVIT MOHANTY	2025-09-17	1.BNNS Section is not mentioned correctly in Cause Title.
51	D-BLAPL/27965/2025	AMLAN SHAKTI PAUL	2025-09-17	30-OTHER DEFECT (IF ANY) 1.In Index, Synopsis , Date chart, Affidavit and petition , CRLA name may be deleted where ever it is written.It should be changed into BLAPL as per Court order.
52	D-WP(C)/37771/2025	SUKANTA KUMAR DALAI	2025-09-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Vnama not properly stamped.
53	D-RSA/37131/2025	NIRANJAN LENKA	2025-09-17	Code Indicated but Incorrect
54	D-BLAPL/28614/2025	JUGALA KISHORE PANDA	2025-09-17	30-OTHER DEFECT (IF ANY) Honble Court not tally with cause title and Rejection order.
55	D-ABLAPL/28466/2025	SIBA RANJAN POLAI	2025-09-17	1. page no 8 and 9 not legible
56	D-BLAPL/28500/2025	SUDHANSU SEKHAR DASH	2025-09-17	Certified copy of Rejection order of the Lower Court not filed.
57	D-WP(C)/36236/2025	BRAHMANANDA HOTA	2025-09-17	1L.A.A Fee of Rs.10/- to be paid on V.Nama
58	D-ABLAPL/28631/2025	PRADIPTA BEURA	2025-09-17	PS case No. mentioned in the Index not correct.
59	D-CRLMP/28278/2025	MANAS KUMAR CHAND	2025-09-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-WA/37467/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-09-17	Code not indicated in original cause title
61	D-ABLAPL/28576/2025	DHANANJAYA MUND	2025-09-17	. Page no 7 8 and 12 not legible.
62	D-RSA/36342/2025	PRASANTA KUMAR SATAPATHY	2025-09-17	C.Fee Payable be corrected.
63	D-WP(C)/37602/2025	SHILPI SIDHANTA MOHAPATRA	2025-09-17	.Subject Code Not Furnished .
64	D-WP(C)/37768/2025	SUKANTA KUMAR DALAI	2025-09-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Vnama not properly stamped.

65	D-CRLMP/28400/2025	JYOTIRMAY GUPTA	2025-09-17	.Petition not correctly addressed to Honorable Court
66	D-CMP/37331/2025		2025-09-17	1.Date mentioned under Annexure-2 does not tally with the Index.2. Sl. Nos of O.Ps be corrected in the Petition.
67	D-RSA/36332/2025	SIDHARTH SHANKAR PADHY	2025-09-17	Put up for S.R after filing C.Copy of Decree for assessment of C.Fee.
68	D-MACA/37864/2025	MANORANJAN MISHRA	2025-09-17	valuation and court fee payable not furnished, further SR
69	D-CRLMC/28912/2025	NIRMAL CHANDRA MOHANTY	2025-09-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Put up for SR after removal of defect.
70	D-BLAPL/28570/2025	AMLAN SHAKTI PAUL	2025-09-17	1-COURT FEE IS DEFICIENT.  Court fee of Rs. 12/-, Advocates Welfare fee of Rs.15/-,Advocate clerks Welfare fee of Rs.2/- and Legal Assistant Association Welfare fee of Rs.10/- not affixed in V.nama.
71	D-ABLAPL/28615/2025	KHUSBU PANIGRAHI	2025-09-17	Annexure 2 not page marked. 2. Vernacular certificate not proper.
72	D-WP(C)/36661/2025	AJIT KUMAR MOHANTY	2025-09-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos. 48 and 50 not neat.
73	D-WA/37563/2025	LALIT KUMAR MAHARANA	2025-09-17	Period of Delay 68 days 2.page 6- annex-1 may be corrected, page-37 to 39 43 to 55 not clear, head line ground not furnished
74	D-BLAPL/28653/2025	AKSHAYA KUMAR NAYAK	2025-09-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page no 18 not legible 2. in page 15 marked Annexure-3 instead of Annexure-2
75	D-CRLMC/28324/2025	AVIRAM PATRA	2025-09-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1.As per cause title,the name of the Petitioner no.2 not correctly furnished in V>Nama.
76	D-WP(C)/37041/2025	RAMA CHANDRA JENA	2025-09-17	Petitioner no.7 14 and 13 not correct in cause title.
77	D-ABLAPL/28537/2025	SUSANTA KUMAR SAHU	2025-09-17	Paragraphs mentioned incorrectly in petition and declaration of the affidavit.
78	D-WP(C)/37017/2025	NIKUNJA KUMAR ROUT	2025-09-17	30-OTHER DEFECT (IF ANY)  1. Rule. 8 of the OHC PIL Rule not complied with .
79	D-BLAPL/28476/2025	JYOTIRMAYA SAHOO	2025-09-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. H.C B.A.M.W S Rs 50/- to be paid in V>Nama
80	D-BLAPL/28316/2025	HRUDANANDA MOHAPATRA	2025-09-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.

81	D-BLAPL/28526/2025	ASHOK KUMAR SAHOO	2025-09-17	1. P.S case no wrongly furnished in Paragraph 1 of the application.
82	D-CRLMC/27642/2025	DIGAMBARA MISHRA	2025-09-17	1. PS case number not correctly furnished in cause title. 2. Certified copy of annex-1 not filed.
83	D-CONTC/35891/2025	ADV.	2025-09-17	1. Case no. and date in annex.1 not tally in index. 2.Name of dist in affidavit not tally with cause title. 3.page nos. 9 and 10 are not neat.
84	D-CRLMC/28056/2025	SUPRIYO RANJAN MAHAPATRA	2025-09-17	30-OTHER DEFECT (IF ANY) 1. Certified copy of annex-1 not filed. 2. I.A. petition not page marked.
85	D-WP(C)/37962/2025	ABINASH ROUTRAY	2025-09-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
86	D-BLAPL/28068/2025	AMULYA RATNA PANDA	2025-09-17	1.P.S. may be mentioned where ever Tumudibandh has been written.
87	D-WP(C)/38002/2025	PRADEEP KUMAR MAHAPATRA	2025-09-17	Judgement dated 22.04.2017 mentioned in Index (Anx-4) and para-4 body of the petition does not tally with under Anx-4
88	D-WP(C)/37087/2025	RAMA CHANDRA JENA	2025-09-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no.6 executed Vnama not correct in cause title.
89	D-WP(C)/37089/2025	RABI NARAYAN MISHRA - 2	2025-09-17	Copy of the principal letter no.939 dtd.20.01.1999 mentioned in the Index and para-7 body of the petition ddoes not tally with under Anx-3.2.Nomenclature of the petition not mentioned in the V.nama.
90	D-WP(C)/37872/2025	DEVI PRASAD DASH	2025-09-17	30-OTHER DEFECT (IF ANY) Date of copy of relevant Portions of the report vide annex-10 not tally with Index.Page 47 to 53 not neat..
91	D-BLAPL/28482/2025	JYOTIRMAYA SAHOO	2025-09-17	1. H.C B.A M.W S Rs 50/- to be paid in V.nama
92	D-WP(C)/37369/2025	RAMA CHANDRA JENA	2025-09-17	Petitioner no. 13 not correct in cause title.
93	D-CRLMC/28433/2025	BIBHUTI RANJAN MOHANTY	2025-09-17	30-OTHER DEFECT (IF ANY) 1. Date of Year of impugned order dated 13.01.2015 under Annexure-2 does not tally with index,Synopsis,Date chart and petition.
94	D-WP(C)/37052/2025	KANANBALA ROY CHOUDHURY	2025-09-17	Petition not correctly addressed to Honorable Court
95	D-WP(C)/37386/2025	RAMA CHANDRA JENA	2025-09-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Sashibala executed Vnama not a petitioner in this case.
96	D-WP(C)/36969/2025	RAMA CHANDRA JENA	2025-09-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 26 not neat.

97	D-CRLA/28469/2025	TUSAR KUMAR MISHRA	2025-09-17	Authorization on behalf of appellants not properly mentioned in both affidavit of I.A.
98	D-ABLAPL/28504/2025	DILLIP KUMAR RAY	2025-09-17	1. page -7 10 11 not legible
99	D-CRLMP/28567/2025	UMAKANTA BARIK	2025-09-17	30-OTHER DEFECT (IF ANY) IT MAY BE REGISTERED AS CONTR.
100	D-MATA/38053/2025	BYOMAKESH TRIPATHY	2025-09-17	Cause Title in order but name of husband not correct
101	D-CRLMC/29063/2025	OM SWARUP	2025-09-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 36 not neat.
102	D-CRLA/28473/2025	BIJAYA KUMAR SAHOO	2025-09-17	Code Wrongly indicated
103	D-CRLMP/28172/2025	ALOK KUMAR MOHAPATRA	2025-09-17	1. Fathers name of the petitioner in cause title not tally with affidavit. 2. HBAWF fee Rs. 50/- to be paid on V.name.
104	D-BLAPL/28378/2025	CHIRANJIB ROUT	2025-09-17	IN CAUSE TITLE G.R. IS MENTIONED AS SPECIAL , IN CERTIFIED COPY IT IS MENTIONED ONLY G.R.
105	D-BLAPL/28623/2025	JUGALA KISHORE PANDA	2025-09-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not neat
106	D-BLAPL/28616/2025	DIPTI RANJAN SENAPATI	2025-09-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
107	D-CRLREV/28191/2025	JYOTIKANT MOHAPATRA	2025-09-17	1.Period of Delay 526 days , Limitation petition not filed. 2. Good ground certificate not furnished.
108	D-CRLMC/28270/2025	ADYASIDHI MISHRA	2025-09-17	30-OTHER DEFECT (IF ANY) 1. Date of impugned order dated 13.08.2024 under Annexure-2 does not tally with para-5 and prayer of the petition.
109	D-ABLAPL/28575/2025	BYOMAKESH TRIPATHY	2025-09-17	1. In Affidavit, In Identification, named Gopal Chandra Jena instead of Nihar ranjan Sethy
110	D-CRLMC/28298/2025	DEBASIS BISWAL	2025-09-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
111	D-CRLA/28632/2025	BHABANI SHANKAR DASPARIDA	2025-09-17	Para no. wrongly furnished in declaration of affidavit in I.A.2560/2025
112	D-ABLAPL/28601/2025	DEEPAK KU SAHOO	2025-09-17	1. GR case No. left blank in Synopsis. 2. Annexure 1 page 11 and 12 not legible.
113	D-CRLREV/28201/2025	JUGAL KISHORE PANDA	2025-09-17	1. Put SR after filing of consolidation petition.
114	D-CRLA/28451/2025	MOHAN BAG	2025-09-17	Provision of Law Not correct. 2. Being aggrieved and good ground not furnished. Notarial fee of Rs.30/- not paid in affidavit.

115	D-WP(C)/38580/2025	MADHUMITA PANDA	2025-09-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-BLAPL/28059/2025	SUSANTA KUMAR BARAL	2025-09-17	30-OTHER DEFECT (IF ANY) 1.Addressing to the Court is not made correctly. 2. P.S.No. is not correctly mentioned in Cause Title,Prayer and petition.
117	D-ABLAPL/28603/2025	AJIT KUMAR RAUT	2025-09-17	1. Name of Informant and her father appearing in Cause Title and name of Informant appearing in Para 2 be redacted. 2. Annexure 1 page 10 and 11 not legible.
118	D-BLAPL/28492/2025	DEBASHIS MITRA	2025-09-17	.Subject Code incorrectly Mentioned
119	D-ABLAPL/28434/2025	PRANAB KUMAR DAS	2025-09-17	Annexure -1 is not attested. 2. Page No. 8 is not legible properly.
120	D-WP(C)/38037/2025	BIKRAM CHANDRA GHADEI	2025-09-17	30-OTHER DEFECT (IF ANY) Petitioners Fathers name not mentioned in the cause title.
121	D-BLAPL/28485/2025	JYOTIRMAYA SAHOO	2025-09-17	1. H.C B.A M.W S Rs 50/- to be paid in V.Nama
122	D-WP(C)/38191/2025	ARUN KUMAR PATRA	2025-09-17	1-COURT FEE IS DEFICIENT. D.c.fee of Rs.6 /- to be paid in cause title.
123	D-CMP/37510/2025	MANOJ KUMAR PANDA	2025-09-17	Sl. No of O.Ps be corrected in the petition.
124	D-CRLMC/28366/2025	RABI NARAYAN PANDA	2025-09-17	30-OTHER DEFECT (IF ANY) 1. Neat and legible copy of page nos. 15 to 17 to be filed.
125	D-BLAPL/28446/2025	SAROJ KUMAR MISHRA	2025-09-17	3-AUTHENTICATION FEE IS DEFICIENT. 1. In affidavit, occupation of the deponent not furnished. 2. In affidavit, sl. no 2 information wrongly furnished.
126	D-BLAPL/28216/2025	RAJIB LOCHAN PATTNAIK	2025-09-17	1.The name of the Lower Court mentioned in the Cause Title and petition do not tally with that of Rejection order.
127	D-WP(C)/37023/2025	SURYA NARAYAN SATAPATHY	2025-09-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D-WP(C)/38128/2025	ALOK KUMAR MOHAPATRA	2025-09-17	H.C.B.A.W.F.Fee Rs.50.00 not filed.
129	D-CRLMP/28292/2025	DEBASIS MISHRA	2025-09-17	1. PS case Number not correctly furnished in Prayer of the petition. 2. Name of the petitioner VERSUS Opp. parties not mentioned in V.nama.
130	D-WP(C)/36910/2025	SAMARENDRA SWAIN	2025-09-17	Page No.32 33 90 Are not legible. 2.Receipt Showing Serv.copy To cg not Filed.
131	D-CRLMC/27889/2025	BIKRAM PRATAP DAS	2025-09-17	1. Address of the Plo. no. of the petitioner in cause title not tally with affidavit. 2. Certified copy of annex-1 not filed.
132	D-WP(C)/38147/2025	PRAHALLAD SAHU	2025-09-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 17-09-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	WP(C)/21589/2020	WP(C)/21589/2020	SUDARSAN BEHERA	OTHERS. H.C.B.A. WELFARE FUND OF RS. 20 NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED